

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH: JODHPUR

*15*  
Date of order : 20.2.1995

D.A. No. 72/1995

Girish Mathur ... Applicant.

VERSUS

Union of India & Ors. ... Respondents.

Mr. Mainuddin, Counsel for the applicant.

CORAM:

Hon'ble Ms. Usha Sen, Administrative Member.

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BY THE COURT:

This application has been filed because the applicant considers that he has been over-looked in the matter of seniority for the purposes of inter-divisional transfer in the grade of Senior Section Officer, (for short, S.S.O), Accounts. He is presently working in the Work-shop Accounts Office at Jodhpur and seeking a transfer to the Divisional Accounts Office, Jodhpur. In the application he has urged that certain S.S.O., Accounts, who have been transferred outside their Division vide Annexures A/1, A/2 and A/3 were

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junior to the applicant in the matter of registration of request for inter-divisional transfer. During the arguments, the learned counsel for the applicant has specifically stated that on Shri Purohit who has been transferred vide order No. NG 384 dated 2.11.94 (Annexure A/2) was lower in priority to the applicant in the matter of making a request for inter-divisional transfer. He has also alleged that all the S.S.Os (A/Cs) who have been transferred outside the division vide transfer order dated 19.5.93 at Annexure A/3 and also another transfer order dated 10.5.94 (a copy of which has not been attached with the OA) were junior to the applicant in the priority list based on dates of request for inter-divisional transfer. The applicant alongwith some others made a representation dated 25.9.94 at Annexure A/5 requesting for his inter-divisional transfer and questioning the transfer of those who were junior to him in the registration for such transfers. No reply has been received by the applicant to this representation.

2. I, therefore, consider it proper to issue a direction to the respondents to examine the representation of the applicant at Annexure A/5 and take a decision thereon before ordering any fresh transfer to the Divisional Accounts Office, Jodhpur. The

applicant may also be informed of the decision taken on his representation within a period of three months from the date of ~~this~~ the receipt of this order.

3. With these directions, the OA stands disposed of at the admission stage.

*Usha Sen*  
( USHA SEN )  
MEMBER (A)

*CVR*